

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-67/2022/826/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the ^{25th} January, 2023.

Sub: **Station leave .**

Ref:- Your letter No. DJSV/STDR/F-57/2022/568, dtd. 21.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 26.01.2023 till the morning of 30.01.2023**, has been granted. The Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar and in her absence, the Addl. District & Sessions Judge, FTC, Sivasagar and in his absence the Civil Judge, Sivasagar and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

slh.

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-67/2022/827/A, dated 25.01.23

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE) *Res*